

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).17458-17459/2026

[Arising out of impugned final judgment and order dated 23-02-2026 in PIL No. 16563/2010 07-04-2026 in PIL No. 16563/2010 passed by the High Court of Judicature at Allahabad]

AJAY KUMAR MISHRA

Petitioner(s)

VERSUS

ASSOCIATION FOR ADVOCACY AND
LEGAL INITIATIVES & ORS.

Respondent(s)

FOR ADMISSION

WITH

SLP(C) No. 17745/2026 (XI)

FOR ADMISSION

IA No. 153269/2026 - EXEMPTION FROM FILING O.T.

SLP(C) No. 21571/2026 (XI)

IA No. 177604/2026 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 177605/2026 - EXEMPTION FROM FILING O.T.

IA No. 177602/2026 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

Date : 13-07-2026 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) :Mr. Sharan Dev Singh Thakur, Sr. Adv.

Mr. Divyanshu Sahay, Adv.

Mr. Shashank Shekhar Singh, AOR

Mr. Abhinav Singh, Adv.

Mr. Sharan Dev Singh Thakur, Sr. A.A.G.

Ms. Ruchira Goel, AOR

Mr. Siddharth Thakur, Adv.

Ms. Rishika Rishabh, Adv.

Mr. Sharanya, Adv.

Ms. Ritika Rao, Adv.

Ms. Ayushi Srivastava's, Adv.

Ms. Krithi Ballal, Adv.

For Respondent(s) :

**UPON hearing the counsel the Court made the following
O R D E R**

Issue notice, returnable within four weeks.

**In the meantime, further proceedings in Public
Interest Litigation (PIL) No. 16563 of 2010 before the
High Court of Judicature at Allahabad shall remain
stayed.**

**(NEETU KHAJURIA)
ASSISTANT REGISTRAR-CUM-PS**

**(RANJANA SHAILEY)
ASSISTANT REGISTRAR**